

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No. 1 /Judl./Misc/TDSAT/2012

Dated : 13th April 2023

NOTICE

In view of the reported increase in Covid cases in Delhi, the Competent Authority has directed that preventive measures including wearing of masks, frequent use of hand sanitizer and maintaining physical distancing norms be observed in the Tribunal.

Everyone is, therefore, requested to ensure wearing of masks, frequent use of hand sanitizer and to maintain physical distancing in the office premises with immediate effect.


Desk Officer

Copy to :

- All concerned
- TDSAT Website